

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-417(ND)/2017

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
16.10.2017**

NAME OF THE COMPANY: P K Sales Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 10 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: None

ORDER

Present none.

Notice to the Respondents, returnable on 24th October, 2017. Dasti as well.

Affidavit of service be filed.

— Sd/ —
(Ina Malhotra)
Member (J)